

BAHUINCOME TAX APPELLATE TRIBUNAL: DEHRADUN CIRCUIT BENCH; DEHRADUN

F.No.70/AT/Jud.Adm/Judicial/Del/2025-26

Dated 06th May, 2026

Notice

Sub: Re-scheduling functioning of Dehradun Circuit Bench in the month of May 2026-Reg.

It is hereby notified for information of all concerned that per approval dated 13.04.2026 of the Hon'ble Vice-President (DZ), the functioning of the ITAT, Dehradun Circuit Bench has been rescheduled from 25.05.2026 to 29.05.2026 (instead of 11.05.2026 to 15.05.2026) and;

2. All the cases fixed from 11.05.2026 to 15.05.2026 are listed during the week from 25.05.2026 to 29.05.2026.

2026/06/05/26
Assistant Registrar